

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2527
ANSWERED ON - 22/03/2023

EXTENDING CENTRAL OBC RESERVATION TO SOME CASTES OF ANDHRA PRADESH

2527. SHRI G.V.L. NARASIMHA RAO

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether representations and recommendation have been received for extending OBC reservation benefits to Turpu Kapus in Central list of OBCs in respect of all districts of Andhra Pradesh;
- (b) details thereof and action taken thereon;
- (c) whether Andhra Pradesh Government recommended for inclusion of Sistikaranalu and Kalinga Vysyas in the Central list of OBCs;
- (d) details thereof and action taken thereon;
- (e) process to be followed for inclusion of any caste in the Central list of OBCs; and
- (f) any other recommendation received in respect of other castes for inclusion in Central OBC list, details thereof and status thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (d) No recommendations for inclusion of the castes Turpu Kapus, Sistikaranalu and Kalinga Vysyas in the Central List of OBCs have been received from the State Government of Andhra Pradesh.

(e) & (f) Inclusion of new castes in the Central List of OBCs is done as per provisions of Article 342A of the Constitution. As per official record, 437 references for inclusion of castes/communities in the Central List of OBCs have been received from various states.
